

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 106 of 2020 in CP(IB) 21 of 2017 With
IA 107 of 2020
IA 108 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

Name of the Company: New Tech Forge & Foundry Ltd
V/s
State Bank of India & Ors

Section: 60/10 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Raju Kothari appeared for Committee of Creditors. No one appeared for the personal guarantor.

Since the issue of constitutional validity of personal guarantor is still pending before Hon'ble Supreme Court, matter stands adjourned to 05.05.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 23rd day of March, 2021

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)